

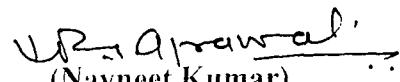
07.10.2014.

List is being revised. None is present on behalf of the applicant. Sri Narendra Nath, learned counsel for respondents is present.

Today, there is neither any request for pass-over nor any request for adjournment. It appears that applicant is not interested in pursuing the OA. Accordingly, the OA is dismissed in default and for non-prosecution.



(Ms. Jayati Chandra)
Member (A)


(Navneet Kumar)

Member (J)

~~Copy of Order~~ Amit/-
Dated 07-10-14
Proposed
09-10-2014